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Title: Regarding construction of a dam on river Cauvery.

***SHRI P. R. SUNDARAM (NAMAKKAL):** Hon. Deputy-Speaker Sir, Vanakkam. Fearing dreadful investigation by Sarkaria Commission, DMK President who was the then Chief Minister of Tamil Nadu did not renew the 50 year old Cauvery river water agreement and did gross injustice to the people of Tamil Nadu. But Puratchithalaivi Amma after becoming the Chief Minister of Tamil Nadu for the third time, and after a long legal battle, got a final verdict from Cauvery River Water Tribunal for release of 419 TMC water from Karnataka to Tamil Nadu and made the same to be notified in the Union Gazette. In Thanjavur, 5 lakh farmers organized a spectacular felicitation function to thank Puratchithalaivi Amma. Without giving due importance to the verdict of Cauvery River Water Tribunal, the Irrigation Minister of Karnataka state government Shri Patil said that three new dams would be constructed across river Cauvery at a place called Mege datu in Karnataka. This new plan is not in consonance with the final verdict of Cauvery River Water Tribunal. I wish to state that the statement made by Karnataka Irrigation Minister is totally against the Constitutional provisions. Meanwhile Tamil Nadu government has filed an interim plea in the Hon'ble Supreme Court urging that Karnataka should not go further with implementation of hydro power scheme at Mege datu. On 02.09.2013, Puratchithalaivi Amma wrote a letter to the then Prime Minister insisting on the point that Karnataka government should not construct any dam across River Cauvery without the consent of Tamil Nadu. Agitations are on in Thanjavur and other delta districts of Tamil Nadu. There is a call for strike on 29 November 2014 in Tamil Nadu. On 13th of this month Tamil Nadu government working under the able guidance of Puratchithalaivi Amma has sent a detailed report in this regard. As per the report, I urge through the Prime Minister that without the assent of the Tamil Nadu government no dam should be constructed across river Cauvery by Karnataka. Moreover on 3rd June 2014, Puratchithalaivi Amma met Hon'ble Prime Minister in person and insisted upon setting up of Cauvery River Water Management Authority very soon. As demanded by Puratchithalaivi Amma, Hon.Prime Minister should try for immediate release of an amount of Rs.11421 crore for carrying out immediate renewal work in Cauvery canal.